

11 30 AM

1. **NATIONAL ANTHEM**

National Anthem was played.

Shri Chandrakant Kavalekar, Leader of Opposition and Opposition MLAs desired to know the status of the Adjournment Motion on a matter of urgent Public Importance dated 18/7/2018 on fish being brought from other States to Goa laced with formalin.

Shri Pramod Sawant, Speaker informed the House that a Calling Attention on the same subject has been listed.

Pandemonium in the House.

Shri Manohar Parrikar, Chief Minister informed the House that he would reply to the Calling Attention on 23/7/2018.

2. **QUESTIONS**

(1) **STARRED QUESTIONS**

(a) **Questions Answered:-**

Starred Question at Sl. No. 2A for the day was orally answered.

The Opposition Leader with all the Opposition Members rushed to the Well of the House.

Pandemonium in the House.

(The Speaker adjourned the House at 11 45 PM and resumed its sitting at 12 10 PM)

12 10 PM **Pandemonium in the House.**

(b) **Replies laid:-**

Replies to the rest of the Starred Questions were laid on the Table.

(2) **UNSTARRED QUESTIONS**

(a) **Replies Laid**

Replies to Questions in Unstarred list (Corrected) were laid on the Table.

(House adjourned at 12 10 PM and resumed its sitting at 12 30 PM)

12 30 PM

3. OBITUARY REFERENCES

SPEAKER made Obituary References to the following:

1. **Late Shri Shantaram Naik**, former Rajya Sabha and Lok Sabha Member of Parliament and former President of the Goa Pradesh Congress Committee who was passed away on the 9th June, 2018.
2. **Late Smt. Phyllis Faria**, former nominated MLA of the Sixth Legislative Assembly of Goa, Daman and Diu who was passed away on the 22nd February, 2018
3. **Late Shri Mohan Pandurang Naik**, a noted journalist, educationist and social worker who was passed away on the 21st February, 2018.
4. **Late Smt. Sridevi Kapoor**, legendary actress and who was awarded the prestigious Padma Shri Award who was passed away on the 24th February, 2018.
5. **Late Dr. Stephen William Hawking**, a legendary theoretical physicist, cosmologist and author who was passed away on the 14th March, 2018.
6. **Late Shri Pramod Pandurang Kamat Timblo**, a renowned industrialist who was passed away on the 8th April, 2018.
7. **Late Smt. Padmini Sawant**, mother of the Hon. Speaker of the Goa Legislative Assembly who was passed away on the 10th April, 2018.

12 34 PM Pandemonium in the House.

(House adjourned at 12 34 PM and resumed it sitting at 12 45PM)

12 45 PM

SHRI PRAMOD SAWANT, Speaker continued the Obituary References:

8. **Late Dr. V.B. Prabhudessai Kharegalkar**, a renowned litterateur, researcher and linguist who was passed away on the 1st May, 2018.
9. **Late Shri Vasu Chodankar**, a former State footballer passed away on the 2nd May, 2018.

10. **Late Shri Dilip Kolhatkar**, a veteran Marathi theatre director who was passed away on the 4th May, 2018.
11. **Late Shri Arun Date**, a veteran singer and who was awarded the prestigious Gajananrao Vatave Puraskar and Ram Kadam Kala Gaurav Awards who was passed away on the 6th May, 2018.
12. **Late Shri Ranganath Yeshwant Naik**, prominent freedom fighter from Mapusa who was passed away on the 26th February, 2018.
13. **Late Shri Francis Mendes**, noted Tiatra artist who was passed away on the 13th March, 2018.
14. **Late Smt.Mangala Wagle** well-known Social worker, founder and Badi Teacher of Hamara School who was passed away on the 27th April, 2018.
15. **Late Adv.Gopal Tamba**, noted advocate and Social worker who was passed away on 28th April, 2018.
16. **Late Shri Ravindra Sirsat**, veteran freedom fighter from Mapusa who was passed away on 12th April, 2018.
17. **Late Smt.Shanti Gajanan Kerkar**, ex-Goan National footballer who was passed away on 5th May, 2018.
18. **Late Shri Mayuresh Vasta**, noted Tabla player Goan musician who was passed away on the 12th July, 2018

(The House stood in silence for 1 Minute)

12 47 PM

4. PAPERS LAID ON THE TABLE

1. SHRI MANOHAR PARRIKAR, Chief Minister laid the Performance Budget 2018-19 in respect to the following Demands for Grants:

1. General Administration & Coordination, (Office of Director for N. I. R. Affairs) (Demand No. 2).
2. Director of Prosecution Performance Report (Demand No. 5).
3. Election Office (Demand No. 6).
4. Industries, Trade & Commerce (Demand No. 19).
5. Home Guards & Civil Defence (Demand No. 25).
6. Official Language (Demand No. 27).
7. Technical Education (Demand No. 36).
8. Goa College of Art (Demand No. 44).
9. Museum (Demand No.46).
10. Goa Dental College (Demand No. 51).
11. Town & Country Planning (Demand No. 54).
12. Mines (Demand No. 83).

2. SHRI MANOHAR PARRIKAR, Chief Minister laid the Report of Assets and Liabilities of the Public Functionaries for the year 2015–16.

3. SHRI GOVIND GAWDE, Minister for Arts and Culture and Tribal Welfare laid the 13th Annual Report of the Goa State Scheduled Tribes Finance and Development Corporation Limited for the year 2016 – 17.

A) and the following Notifications/Orders:

1. Order No. DCS/ADCS/APPOINT/146/2017-18/74 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.06.2017.
2. Order No. DCS/ADCS/APPOINT/146/2017-18/75 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.07.2017.
3. Order No. DCS/ADCS/APPOINT/146/2017-18/76 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 14.07.2017.
4. Order No. DCS/ADCS/APPOINT/146/2017-18/77 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.
5. Order No. DCS/ADCS/APPOINT/146/2017-18/78 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.
6. Order No. DCS/ADCS/APPOINT/146/2017-18/79 dated 30/06/2017 published in the Official Gazette, Series-II No. 14 dated 06.07.2017.
7. Notification No.11/14-7/87-CSD (VOL.II) /86 dated 13/07/2017 published in the Official Gazette Series-I No. 16 dated 20.07.2016.
8. Notification No. DCS/ENF/NFSA-GRM RULES/17-18 dated 08/09/2017 published in the Official Gazette, Series-I No. 24 dated 14/09/2017. Draft Rules.
9. Notification No. DCS/ENF/NFSA-GRM RULES/17-18/337 dated 20/11/2017 published in the Official Gazette, Series-I No. 34 dated 23/11/2017 Final Rules.
10. Notification No. DCS/S/Ker/PF/17-18/394 dated 20/11/2017 published in the Official Gazette, Series-I No. 34 dated 23/11/2017.
11. Notification No. DCS/S/Ker/PF/17-18/458 dated 20/12/2017 published in the Official Gazette, Series-I No. 39 dated 28/12/2017.
12. Notification No. DCS/ENF/NFSA/VCTL/17 - 18 dated 17/01/2018 published in the Official Gazette, Series-II No. 42 dated 18/01/2018.
13. Notification No. DCS/ENF/NFSA/GFSR-FPS-VC/2017-18/476 dated 17/01/2018 published in the Official Gazette, Series-II No. 42 dated 18/01/2018.
14. Notification No. DCS/ ENF/FF-Onion/2017-18/483 dated 18/01/2018 published in the Official Gazette, Series-I No. 44 dated 01/02/2018.
15. Notification No. DCS/ENF/NFSA/GFSR-FPS-VC/2017-18/491 dated 31/01/2018 published in the Official Gazette, Series-II No. 44 dated 01/02/2018.
16. Notification No. DCS/S/Ker/PF/2017-18/510 dated 22/01/2018 published in the Official Gazette, Series-I No. 43 dated 25/01/2018.
17. Notification No. DCS/S/Ker/PF/2017-18/572 dated 22/02/2018 published in the Official Gazette, Series-I No. 48 dated 01/03/2018.
18. Notification No. DCS/EST/Aptt.PIO-AA/2017-18/497 dated 07/03/2018 published in the Official Gazette, Series-II No. 50 dated 15/03/2018.
19. Notification No. DCS/S/Ker/PF/2017-18/601 dated 20/03/2018 published in the Official Gazette, Series-I No. 52 dated 29/03/2018.
20. Notification No. DCS/ENF/LPG-FTL/Fun2017-18/545 dated 21/03/2018 published in the Official Gazette, Series-I No. 52 dated 29/03/2018.
21. Notification No. DCS/ENF/DSB-24/2017-18/546 dated 21/03/2018 published in the Official Gazette, Series-II No. 52 dated 29/03/2018.

22. Notification No. DCS/ENF/DSB-24/2017-18/547 dated 21/03/2018 published in the Official Gazette, Series-II No. 52 dated 29/03/2018.
23. Notification No. DCS/Ker/PF/2017-18/45 dated 19/04/2018 published in the Official Gazette, Series-I No. 4 dated 26/04/2018.
24. Notification No. DCS/ADCS/APPT/2018-19/46/23 dated 04/05/2018 published in the Official Gazette, Series-II No. 6 dated 10/05/2018.
25. Notification No. DCS/S/Ker/PF/2018-19/109 dated 23/05/2018 published in the Official Gazette, Series-I No. 8 dated 24/05/2018.
26. Annual Report of Goa State Food Commission as required under Sub- Section (f) of Sect. 16 of National Food Security Act, 2013.

5. **CALLING ATTENTION**

SHRI NILESH CABRAL, MLA called the attention of the Minister for Health to the following:

“Fear and apprehension in the minds of Goans regarding the fish which is brought to be sold from outside the boundaries of Goa is laced with Formalin. Action the Government has taken to ensure that fish being the staple diet of Goa’s local population which has to be free from this carcinogenic substance.”

Reply to the Calling Attention was postponed to 23/07/2018 by **SHRI MANOHAR PARRIKAR, Chief Minister**.

Pandemonium in the House.

12 48 PM

6. **ASSENT TO BILLS**

SECRETARY reported Assent of the Governor to the following Bills.

1. The Goa Appropriation Bill, 2018.
2. The Goa Appropriation Bill (Vote on Account Bill), 2018.

12 48 PM

7. **BUSINESS ADVISORY COMMITTEE REPORT**

SHRI MANOHAR PARRIKAR, Chief Minister presented the Second Report (2018) of the Business Advisory Committee; and

SHRI MANOHAR PARRIKAR, Chief Minister also moved the following:

“This House do agree with the Second Report (2018) of the Business Advisory Committee”.

Pandemonium in the House.

(The Speaker adjourned the House at 12 49 PM and resumed its sitting at 2 30 PM)

2 30 PM

**8. GENERAL DISCUSSION ON THE BUDGET FOR THE STATE OF GOA
FOR 2018-19(FIRST DAY)**

Owing to continuous pandemonium in the House and Members rushing to the Well of the House, the Speaker adjourned the House to meet at 11 30 AM on Friday, the 20th July, 2018.

**ASSEMBLY HALL
PORVORIM-GOA
19th JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**